

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Ms. Komal Lata Negi W/o Sh. Vipin Negi E.C.:14905406	Reader-cum-Ahlmad in the Court of Ms. Deepali Srivastava, MM(NI Act), Digital Court, East District, Karkardooma Courts, Delhi.	SJA in Copying Agency, East District, Karkardooma Courts, Delhi.
2.	Sh. Sukhdev Singh Rawat, S/o Lt. Sh. G.S.Rawat E.C.43485823	SJA in the Copying Agency, East District, Karkardooma Courts, Delhi.	Reader-cum-Ahlmad in the Court of Ms. Deepali Srivastava, MM(NI Act), Digital Court, East District, Karkardooma Courts, Delhi.
3.	Sh. Kuldeep Singh S/o Sh. Kunwar Singh E.C.:56308268	Ahlmad in the Court of Sh. Reetesh Singh, ASJ-02, East District, Karkardooma Courts, Delhi.	JA in Cash Branch, East District, Karkardooma Courts, Delhi.
4.	Sh. Anand Kumar S/o Sh. Arjun Sahni E.C.14090	JA in Cash Branch, East District, Karkardooma Courts, Delhi.	Ahlmad in the Court of Sh. Reetesh Singh, ASJ-02, East District, Karkardooma Courts, Delhi.
5.	Sh. Abhishek Kalkhandey S/o Sh. Babrik Kumar E.C.:70615880	A. Ahlmad in the Court of Ms. Ritu Singh, MM (Mahila Court), East District, Karkardooma Courts, Delhi.	A. Ahlmad in the Court of Sh. Ravinder Singh, ASJ-01 (POCSO), East District, Karkardooma Courts, Delhi.
6.	Sh. Sanjeev Barua S/o Sh. Rajeshwar Barua	A. Ahlmad in the Court of Sh. Ravinder Singh, ASJ-01 (POCSO), East District, Karkardooma Courts, Delhi.	A. Ahlmad in the Court of Ms. Ritu Singh, MM (Mahila Court), East District, Karkardooma Courts, Delhi.

Note : Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

1. Sh Anil Kumar, E.C.:68505092, SJA/Assistant Caretaker/Branch In-charge, Purchase Cell, East District stands relieved from his duties as Branch In-charge, Nazarat Branch, East District, Karkardooma Courts, Delhi with immediate effect.
2. Sh. Bijender Singh, E.C.:34488557, Civil Nazir, Nazarat Branch, East District, Karkardooma Courts, Delhi is hereby directed to function as Branch In-charge, Nazarat Branch, East District, Karkardooma Courts, Delhi.
3. The designation of Sh. Umesh Kumar Sharma, S/o Sh. Naurang Mal Sharma, E.C.:14138 at S.No. 3 in earlier order no. 9698-9709/P&T/Admn./East/KKD/2021 Delhi, the dated 24/12/2021 shall be read as SJA instead of JA.


(DEEPAK JAGOTRA)

Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

2170-2180
No...../P&T/Admn./East/KKD/2022

Delhi, Dated...29/13/2022

Copy forwarded for information and necessary action to:-

1. I.d. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-II O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.